

4. Delay in toll collection at the plaza/closure of lanes—Agencies were asked to engage efficient staff so that there may not be any abnormal delay and to keep all lanes in operation all the time.
5. Shortage of change (coins)—Agencies/Concessionaires were asked to arrange sufficient change to avoid delay in clearing a vehicle.
6. Overcharging—Necessary action has been taken against the Agencies found indulged in overcharging by levying penalties/ termination of contract as per Contract Provisions.

(b) No, Sir.

**NH projects implemented in Tamil Nadu**

2891. DR. R. LAKSHMANAN : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) the details of National Highway Projects implemented in the State of Tamil Nadu by National Highways Authority of India (NHAI);
- (b) the details of the funds earmarked for these projects; and
- (c) the tentative time by which these projects would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY) : (a) to (c) 47 number of works amounting to Rs. 13079.00 crore have already been completed in the State of Tamil Nadu till date under various phases of National Highways Development Projects (NHDP) by National Highways Authority of India (NHAI). Besides 12 number of works amounting to Rs. 8648.60 crore are in various stage of progress which are to be completed by November, 2015.

**Decrease in construction of NH**

†2892.SHRI RAVI SHANKAR PRASAD : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) whether it is a fact that there has been a decrease in the construction of National Highways during 2004-2014 as compared to 1998-2004; and

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† Original notice of the question was received in Hindi.